

**IN THE HIGH COURT OF KERALA AT ERNAKULAM
PRESENT
THE HONOURABLE MR. JUSTICE A.K.JAYASANKARAN NAMBIAR
&
THE HONOURABLE MR.JUSTICE MOHAMMED NIAS C.P.**

**Wednesday, the 31st day of August 2022 / 9th Bhadra, 1944
WA NO. 1318 OF 2022**

AGAINST ORDER DATED 24.08.2022 IN WP(C) 15353/2022 OF THIS COURT

APPELLANTS/RESPONDENTS 3 TO 5 IN THE WRIT PETITION:

1. STATE OF KERALA, REPRESENTED BY ITS SECRETARY, TRANSPORT DEPARTMENT, GOVERNMENT SECRETARIAT, THIRUVANANTHAPURAM - 695001.
2. THE CHIEF SECRETARY TO GOVERNMENT, GOVERNMENT SECRETARIAT, THIRUVANANTHAPURAM - 695001.
3. THE ADDITIONAL CHIEF SECRETARY TO GOVERNMENT, FINANCE DEPARTMENT, GOVERNMENT SECRETARIAT, THIRUVANANTHAPURAM - 695001.

BY GOVERNMENT PLEADER

RESPONDENTS/WRIT PETITIONERS AND RESPONDENTS 1,2 & 6 TO 8 IN THE WRIT PETITION:

1. R.BAJI, AGED 45 YEARS, DRIVER GRADE I,KSRTC DEPOT,ATTINGAL,THIRUVANANTHAPURAM - 695101.
2. R.S.RIJU, CONDUCTOR SPECIAL GRADE,KSRTC DEPOT,PALA,KOTTAYAM - 686575.
3. SHAJAN P., CONDUCTOR SPECIAL GRADE,KSRTC DEPOT,CHALAKKUDY,THRISSUR-680307(SECRETARY, FORUM FOR JUSTICE(REG.NO.TVM/TC/252/2019),ABHILASH NIVAS,TC 48/321,MITHRA NAGAR,POONTHURA POST,THIRUVANANTHAPURAM-695026.
4. KERALA STATE ROAD TRANSPORT CORPORATION LTD., REPRESENTED BY ITS CHAIRMAN AND MANAGING DIRECTOR, TRANSPORT BHAVAN,FORT,THIRUVANANTHAPURAM - 695023.
5. THE MANAGING DIRECTOR, KERALA STATE ROAD TRANSPORT CORPORATION LTD, TRANSPORT BHAVAN,FORT,THIRUVANANTHAPURAM - 695023.
6. KERALA STATE ROAD TRANSPORT EMPLOYEES ASSOCIATION(C.I.T.U) REPRESENTED BY ITS GENERAL SECRETARY, AZHIKKODAN MEMORIAL BUILDING,MANJALIKKULAM ROAD,THIRUVANANTHAPURAM - 695001.
7. KERALA DEMOCRATIC FEDERATION (T.D.F), REPRESENTED BY ITS GENERAL SECRETARY, VARADARAJAN NAIR SMARAKA MANDIR, MANJALIKKULAM ROAD,THIRUVANANTHAPURAM - 695001.
8. KERALA STATE TRANSPORT EMPLOYEES SANGH(B.M.S) REPRESENTED BY ITS GENERAL SECRETARY, TENJHI BHAVAN T.C.,25/1114(1),ARISTO JUNCTION(TTRA-B3),MANORAMA ROAD,THIRUVANANTHAPURAM - 695014.

BY ADV.SRI.P.NANDAKUMAR FOR R1 TO 3

STANDING COUNSEL SRI.DEEPU THANKAN FOR R4 & 5

ADV.SRI.T.P.PRADEEP FOR R6

ADV.SRI.G.S.REGHUNATH FOR R7

ADV.SRI.T.M.RAMAN KARTHA FOR R8

Prayer for interim relief in the Writ Appeal stating that in the circumstances stated in the appeal memorandum, the High Court be pleased to stay the operation of the order dated 24.08.2022 in WP(C) No.15353 of 2022 of the learned Single Judge, pending disposal of this Writ Appeal.

This Writ Appeal coming on for admission on 31/08/2022 upon perusing the appeal memorandum, the court on the same day passed the following:

ORDER

Admit.

Sri.P.Nandakumar takes notice for respondents 1 to 3. Sri.Deepu Thankan takes notice for respondents 4 and 5. Sri.T.P.Pradeep takes notice for the 6th respondent. Sri.G.S.Reghunath takes notice for the 7th respondent. Sri.T.M.Raman Kartha takes notice for the 8th respondent.

At the request of the learned counsel on both sides WP(C) No.15353/2022 is also directed to be posted before us a/w this writ appeal on 1.9.2022 (tomorrow).

The operation of the order impugned in this writ appeal is stayed.

31/08/2022

Sd/-A.K.JAYASANKARAN NAMBIAR, JUDGE

Sd/-MOHAMMED NIAS C.P., JUDGE